

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP-900/2015

In the matter of :

M/s. Maharanie Traders (P) Limited & Ors.

....PETITIONER

SECTION :

Under Section 391 & 394

Order delivered on 23.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. P .Nagesh , Advocate

For the Respondent/Cor. Debtor

:-

ORDER

Learned Counsel for the petitioner is present and arguments heard in part.

For continuation of arguments, the matter is posted on 24.8.2017.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.8.2017